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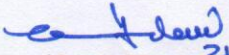
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 49/(2015-2020)
NEW DELHI: Dated the 24th December, 2019

Subject: Amendment in Para 2.54 of the Handbook of Procedures, 2015-2020.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby amends sub-para (v)(ii) of Para 2.54 of the Handbook of Procedure (2015-20) and extends the deadline to install and operationalize Radiation Portal Monitors and Container Scanners upto 31.03.2020. Such sea ports which fail to meet the deadline will be derecognised for the purpose of import of un-shredded metallic scrap w.e.f 01.04.2020.

Effect of this Public Notice: The period for installation and operationalisation of Radiation Portal Monitors and Container Scanner in the designated ports is extended up to 31.03.2020.


(Amit Yadav) 24/12/19

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